

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CAA-359(ND)2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.01.2018**

**NAME OF THE COMPANY: M/s. Argentium International Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Rajan Khanna and Mr. Naresh Kumar, Advocate

For the Respondent (s) : Ms. Lakshmi Gurung, Standing Counsel, Income  
Tax Dept.  
Mr. Amish Tandon and Mr. Ajeyo Sharma,  
Advocates for OL

**ORDER**

Reserved for Orders.

*-S-d-1*

**(Deepa Krishan)**  
**Member (T)**

*-S-d-1*

**(Ina Malhotra)**  
**Member (J)**